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Title: Introduction of the Indian Trusts (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): I beg to move for leave to introduce a Bill further to amend the Indian Trusts Act, 1882.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trusts Act, 1882."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

^{*} Published in the Gazette of India, Extraordinary Part-II, Section-2 dated 24.02.09.